ग्रादिवासी क्षेत्रों में भूल्य डाकघरों का लोला जाना

1973. श्री सुशील ारोंगपः : क्या सं इ: र मंत्री यह बताने की कपा करेंगे कि:

- (क) क्या यह सच है कि ग्रादिवासी श्रौर दूर दराज के जिलों में मुख्य डाकघर तब तक नहीं खोले जा सकते जब तक वहां एक निष्चित संख्या में उप-डाकघर नहीं खुल जात ; स्रीर
- (ख) क्या विशेष परिस्थितियों नियमों में ढील दी जा सकती है; यदि हां, तो क्या सरकार पोस्टमास्टर जनरल के माध्यम से प्राप्त ऐसे ग्रादिवासी जिलों के सभी प्रस्तावों को ंजरी देने का विचार रखती है?

जल-भूतल परिवहन इं*ल*े, साथ में संबाद मंत्रालय का इतिरिक्त प्रभार (श्री के० वी॰ इसी ुज्जन) : (क) ग्रौर (ख) विभाग के मौजूदा मानदण्डों के अनुसार प्रत्येक जिले में एक प्रधान डाकघर होना चाहिए जिसमें कम से कम 20 उप-डाकघरों को जोड़ा जा सके। पिछड़े ग्रीर पर्वतीय क्षेत्रों के मामले में, जहां उप-डाकघरों/शाखा डाकघरों के वित्त पोषण में निश्चित सुधार की गुंजाइश हो वहां पर, मानकों में ढील देते हुए उप-डाकघर का प्रधान डाकघर के रूप में अपग्रेड करने के लिए निचले स्तर के मानक ग्रपनाए जाएं।

प्राप्त हुए प्रत्येक प्रस्ताव पर गुणाबगुण के ग्राधार पर विचार किया जाता है।

Transfer of Para-military Forces

1974. SHRI N. RAJANGAM: Will the Minister of HOME AF-FAIRS be pleased to state:

(a) what is the number of officers of the rank of (i) Dy. Superintendent of Police (ii) Assistant Commandant (iii) 2 IC and (iv) Commandants in CRPF, BSF and ITBP who have not been posted outside (i) Delhi and (ii) in difficult areas like Punjab, and (iii) Jammu and 100 RS-7

Kashmir during the last five years and what are the reasons in each

- (b) the number of those who, though posted outside Delhi, in Punjab, and J & K and returned on medical grounds of self or family members after a few month during the period mentioned above;
- (c) the number of those who sought posting in Delhi on medical grounds during the last five years but were not given posting; and
- (d) what are the reasons therefor ?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHA-MMED SAYEED): (a) to (d) The information is being collected and will be laid on the Table of the House.

Decentralisation of RNI

1975. SHRI PRAMOD MAHA-JAN: Will the Minister of IN-FORMATION AND BROADCAS-TING be pleased to state:

- (a) whether it is a fact that Government are proposing to de-centralise R.N.I. and establish its regional offices;
- or core core (b) if so, what are the details thereof; and the same soul La revolte de trans
- (c) if not, what are the reasons therefor? श्रीक्रात को। क्या अधीत रह हैं (है)

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THE MINISTER OF INFOR-MATION CAND BROADCAST-ING AND PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) to (c) It is proposed to upgrade the existing offices of the Registrar of Newspapers for India at Bombay, Madras and Calcutta as Regional